GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.2810

TO BE ANSWERED ON 10th JULY, 2019

DEFENCE DEALS WITH FOREIGN COUNTRIES

2810. SHRI H. VASANTHAKUMAR:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has decided to enter into defence deals with foreign countries;
- (b) if so, the details thereof along with the names of countries and total quantum of money involved in the deals;
- (c) whether any Indian company is involved in the deals;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

रक्षा राज्य मंत्री

(श्री श्रीपाद नाईक)

(a) to (e): Procurements of military equipment and systems are undertaken based upon operational requirements of the Armed Forces as per Defence Procurement Procedure (DPP). Such procurements from Original Equipment Manufacturers (OEMs) are made through Inter Government Agreements (IGA) with friendly foreign countries and/or through contracts based on global RFPs after necessary approvals.
